

**ORISSA HIGH COURT**

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/34917/2025	ROCKY @ BHESAJ BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /297 /2025 () //	AOR20220000263C202500056
2	D-BLAPL/34920/2025	BHAKTANATH HARIJAN @ TONY VS STATE OF ODISHA	RAJIB RATH VS	NABARANGAPUR TOWN /386 /2022 () //	
3	D-BLAPL/34936/2025	PINU DALBEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /310 /2025 () //	AOR20220001648C202500120
4	D-BLAPL/34938/2025	HARI SANKAR MAMIDI @ M HARI SANKAR @ M HARI SANKAR @ M HARI SANKAR VS STATE OF ODISHA	WASINDHAR DAS VS	JATNI P.S. /476 /2025 () //	AOR20220000053C202500118
5	D-BLAPL/34944/2025	RAKESH NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /576 /2025 () //	AOD20240000242C202500268
6	D-BLAPL/34946/2025	ALOK KUMAR DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	TANGI /319 /2025 () //	
7	D-BLAPL/34949/2025	MITHUN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /154 /2015 () //	AOD20240000242C202500269
8	D-BLAPL/34957/2025	BIRAJ LAKRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /259 /2025 () //	AOR20220000263C202500058
9	D-BLAPL/34963/2025	SHYAMLAL DUMBAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /462 /2025 () //	
10	D-BLAPL/34971/2025	GURUDEV BARIHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTH VS	ATTABIRA /50 /2019 () //	AOD20240000391C202500088
11	D-BLAPL/34974/2025	ABHIMANYU DALEI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	// () //	AOR20220000014C202500046

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12	D-BLAPL/34975/2025	LITU PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	CHANDANPUR /191 /2025 ) //	AOR20220000014C202500047
13	D-BLAPL/34977/2025	SK. RIHAN @ RAJA @ ARAYAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	MAHILA P.S. BUXIBAZAR /93 /2025 ) //	AOD20220001998C202500067
14	D-BLAPL/34978/2025	KANGARU BHUYAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	DIGAPAHANDI /250 /2020 ) //	
15	D-BLAPL/34979/2025	NIL PRASAD SHARMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /198 /2025 ) //	
16	D-BLAPL/34980/2025	DIBAKAR NAYAK @ DK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TALASARI MARINE /79 /2025 ) //	
17	D-BLAPL/34982/2025	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 ) //	
18	D-BLAPL/34984/2025	BISHNU PRASAD JENA @ CHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /311 /2024 ) //	
19	D-BLAPL/34985/2025	KATIYA @ NISHIKANTA MAHALIK VS STATE OF ODISHA	SWAGATIKA PANDA VS	SORO /131 /2025 ) //	
20	D-BLAPL/34986/2025	SARAT PANDA VS STATE OF ODISHA	PRANAYA SWAIN VS	PIPLI /540 /2025 ) //	
21	D-BLAPL/34988/2025	SIDHARTH DIGAL @ KARAM DIGAL VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	TIKABALI /78 /2025 ) //	
22	D-BLAPL/34998/2025	MAHFUZ HUSSAIN @ MAHFUJ VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ /0 ) //	
23	D-BLAPL/35000/2025	BISHNU PRASAD JENA @ CHANDAN	AMLAN SHAKTI PAUL	KHANDAGIRI P.S. /250 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35006/2025	RAJENDRA MAJHI	RABINDRA NATH PRUSTY	SINAPALI /319 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35010/2025	RAMAKRUSHNA BARIK @ RAM	BHABANI SHANKAR DASPARIDA	KALIAPANI /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35012/2025	SAHIL KHAN	PRAVASH CHANDRA JENA	JALESWAR /485 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35013/2025	BHARAT JENA	DIBYA JYOTI SAHOO	BHADRAK RURAL /569 /2025	AOD20240000587C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35014/2025	BINOD BAG	PANCHANAN PANIGRAHI	DORAGUDA PS /88 /2025	AOD20240000001C202500186
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35019/2025	RIKUN KUMAR SWAIN	KARUNAKAR DAS	SHERAGADA /475 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35020/2025	PARAMESWAR SAHU	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35024/2025	CHANDRAKANT DHIR	GOURAV MOHANTY	INDUSTRIAL ESTATE PS /121 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35026/2025	SUDHIR KUMAR TIWARI	PRADIPTA BEURA	GURUDIJHATIA /171 /2025	AOD20220004020C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35027/2025	SK. HAMRAJ	BISWOJEET LENKA	BHADRAK RURAL /578 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35028/2025	SANTOSH KUMAR PRADHAN	BISWOJEET LENKA	BHADRAK RURAL /427 /2025	
		VS	VS	()	

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35	D-BLAPL/35034/2025	STATE OF ODISHA RAJESH KUMAR DAS VS	SK. ZAFARULLA VS	// SORO /835 /2025 ()	
36	D-BLAPL/35037/2025	STATE OF ODISHA MD. ABID VS	MITHUN DAS VS	// SAMBALPUR TOWN /142 /2025 ()	
37	D-BLAPL/35038/2025	STATE OF ODISHA THENGU @ BISWAJIT NAIK VS	RONIT GHOSH VS	// TALCHER TOWN /1000 /2025 ()	
38	D-BLAPL/35039/2025	STATE OF ODISHA SOUMYA RANJAN PRADHAN @ SOUMYARANJAN PRADHAN VS	SK. ZAFARULLA VS	// /0 ()	
39	D-BLAPL/35044/2025	STATE OF ODISHA PRAMOD KUMAR NANDA VS	BIDYALOK MOHAPATRA VS	// /0 ()	
40	D-BLAPL/35045/2025	UNION OF INDIA AMIR ALI SEIKH VS	ACHYUTANANDA PATTANAİK VS	// MADHUPATNA /307 /2024 ()	
41	D-BLAPL/35048/2025	UNION OF INDIA PRADIP PARIDA @ PRADEEP PARIDA VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /230 /2024 ()	
42	D-BLAPL/35050/2025	STATE OF ODISHA THUPA @ SABRAN MUNDARI VS	ANITA DASH VS	// BISRA /45 /2019 ()	AOR20220000223C202500009
43	D-CMP/46708/2025 CMP/1794/2025	STATE OF ODISHA BASANTI DASH VS BASANTI RATHA	SRINIBASH SATAPATHY VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) CS/0000268/2000	
44	D-CMP/46758/2025 CMP/1792/2025	STATE OF ODISHA KESHABA PANI VS GHANASHYAM PANI	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) IA/0000001/2025	AOR20220002374C202500180
45	D-CMP/46810/2025	STATE OF ODISHA PARBATI BISWAL VS GANGADHARA BISWAL	VIVEKANANDA JENA VS	// () //	

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46	D-CMP/46826/2025	JYOTI RANJAN PANDA VS PANCHANAN MOHANTY	BHABANI PRASAD SAMAL VS	// 0 //	
47	D-CMP/46833/2025	HARIHAR DASH VS BIJAYA KUMAR DASH	BIPLABA P.B. BAHALI VS	// 0 //	
48	D-CMP/46889/2025	ABHIMANYU SAHOO VS DHUSASAN SINGH	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202500029
49	D-CONTC/46699/2025	BHOLANATH BARIK VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
50	D-CONTC/46700/2025 CONTC/5381/2025	HARIHAR BINDHANI VS DR.ARABINDA AGARWAL,IAS	ADV. VS	// 0 //	
51	D-CONTC/46707/2025	SUBHASHREE SAHU VS NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// 0 //	
52	D-CONTC/46718/2025	RAMA CHANDRA BEHERA VS USHA PADHEE,IAS	ADV. VS	// 0 //	
53	D-CONTC/46720/2025	SUBASH CHANDRA MOHARANA VS USHA PADHEE,IAS	ADV. VS	// 0 //	
54	D-CONTC/46721/2025	PARAMESWAR SARANGO VS MADHUMITA,IAS	ADV. VS	// 0 //	
55	D-CONTC/46746/2025	HRUSHIKESH PANI VS KIRANDEEP KAUR SAHOTA,IAS	MANOJ KUMAR PANDA VS	// 0 //	
56	D-CONTC/46750/2025	PRAJNYA PARIMITA BARIK VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// 0 //	
57	D-CONTC/46759/2025	SK. IDRISH	PITAMBAR BEHERA	//	AOR20220003697C202500024

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		VS	VS	0	
58	D-CONTC/46760/2025	MANOJ KUMAR NAYAK, B.D.O SAROJ KUMAR SAMANTASINHAR	PITAMBAR BEHERA	//	AOR20220003697C202500025
		VS	VS	0	
59	D-CONTC/46761/2025	MANOJ KUMAR NAYAK, D.F.O TAPAN KUMAR PATTANAİK	ADV.	//	
		VS	VS	0	
60	D-CONTC/46763/2025	ARVIND AGRAWAL, IAS KSHIRODA PRASAD SAHOO	ADV.	//	
		VS	VS	0	
61	D-CONTC/46764/2025	ARVIND AGRAWAL, IAS PRASANT KUMAR PANIGRAHY	ADV.	//	
		VS	VS	0	
62	D-CONTC/46766/2025	SANJEEV MISHRA, IAS SUSHAMA KUJUR	PRAMOD CHANDRA SEJPADA	//	
		VS	VS	0	
63	D-CONTC/46770/2025	SAUBHAGYA LAXMI PATTNAİK, OPS DINAKRISHNA PANDA	ADV.	//	
		VS	VS	0	
64	D-CONTC/46777/2025	DHARMENDRA SHARMA, JOINT DIRECTOR GEOLOGY, MAHISHAPAT, DHENKANAL SASMITA BARIK	Krishna Chandra Sahu	//	AOD20250000180C202500211
		VS	VS	0	
65	D-CONTC/46787/2025	ASWATHY S, IAS DR. SURESH KUMAR JENA	ADV.	//	
		VS	VS	0	
66	D-CONTC/46789/2025	KALI PRASANNA MOHAPATRA, IAS DR. ANNAPURNA DEVI	ADV.	//	
		VS	VS	0	
67	D-CONTC/46790/2025	KALI PRASANNA MAHAPATRA, IAS DR. LAXMAN KUMAR BISWAL	ADV.	//	
		VS	VS	0	
68	D-CONTC/46800/2025	KALI PRASANNA MOHAPATRA, IAS RONALI BEHERA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	

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69	D-CONTC/46822/2025	VINNET AGRAWAL,IPS JAYPRAKASH MOHAPATRA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// // 0	
70	D-CONTC/46837/2025	GOKULANANDA SAHOO VS CHANCHAL RANA,IAS	ADV. VS	// // 0	
71	D-CONTC/46839/2025	BHARAT CHANDRA DASBABU VS ANU GARG,DEVELOPMENT COMM-CUM-ADDL.CHIEF SECRETARY,WR DEPT,BBSR,KHURDA	ADV. VS	// // 0	
72	D-CONTC/46843/2025	DR. SAHADEV. SWAIN VS ARVIND AGARWAL,IAS	ADV. VS	// // 0	
73	D-CONTC/46845/2025	DR.SUDHIRA PATNAIK VS ARVIND AGARWAL,IAS	ADV. VS	// // 0	
74	D-CONTC/46847/2025	DR.TANUJA BISWAL VS ARVIND AGARWAL,IAS	ADV. VS	// // 0	
75	D-CONTC/46850/2025	M/S. BANSAL INFRAPROJECTS PVT LTD VS VIR VIKRAM YADAV, FORMER SECRETARY, WORKS DEPARTMENT	ADV VS	// // 0	AOR20220001657C202500141
76	D-CONTC/46871/2025	PRADIP KUMAR MEHER VS NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// // 0	
77	D-CONTC/46873/2025	JAGANNATH MALIK VS NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// // 0	
78	D-CONTC/46876/2025	ODISHA ADARSHA VIDYALAYA , MAHIPANI,SUNDARIBARH VS RAHUL SINGH,IAS	ADV. VS	// // 0	
79	D-CONTC/46877/2025	BICHITRA NANDA BEHERA VS ANANYA DAS,IAS	ADV. VS	// // 0	

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80	D-CONTC/46878/2025	BRAHMANANDA DAS VS NAMITA PATTNAIK,IAS	ADV. VS	// ()	
81	D-CONTC/46888/2025	TARAKANTA MOHAPATRA VS KARTIK V,DIRECTOR,HORTICULTURE,UDYAN BHAWAN,BBSR,KHURDA	ADV. VS	// ()	
82	D-CONTC/46893/2025	PADMA LOCHAN PANDA VS JAGABANDHU SAHOO,DEO,BHADRAK	ADV. VS	// ()	
83	D-CONTC/46898/2025	UPENDRA PRASAD @UPENDRA PRASAD BISSOYI VS ANU GARG,PRINCIPAL SECRETARY,WR DEPT,BBSR,KHURDA	JAGAJIBAN PRADHAN VS	// ()	
84	D-CRLA/34954/2025	HESELDAR MUNDA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	GOPALPUR /2 /2025 ()	
85	D-CRLA/34970/2025	BHAGABAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	SUKINDA /151 /2020 ()	
86	D-CRLLP/34915/2025	STATE OF ODISHA VS DURBADALA PRADHAN	SOBHAN PANIGRAHI (A.S.C) VS	TUSRA /171 /2021 ()	LOD20240000172C202500432
87	D-CRLLP/34916/2025	STATE OF ODISHA VS SITA GIRI	SOBHAN PANIGRAHI (A.S.C) VS	NAYAKOT /34 /2023 ()	LOD20240000194C202500454
88	D-CRLMA/35025/2025	TWINKLE TAREI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /700 /2025 ()	
89	D-CRLMC/34919/2025	PINKU @ BISHNU MOHAN MANGARAJ VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JANKIA P.S. /217 /2014 ()	
90	D-CRLMC/34922/2025	UTKAL KESHARI DAS VS RASHMITA DAS	RANJIT MOHANTY VS	//0 ()	
91	D-CRLMC/34933/2025	R.SASHIBHUSAN RAO	PRASANNA KUMAR MISHRA	//0	

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		VS	VS	()	
		TAPASWINI MAHAPATRA		//	
92	D-CRLMC/34943/2025	PRADYUMNA PALLEI @ PRADYUMNA PALAI	JYOTIRMAYA SAHOO	TANGI (KHURDA) /173 /2024	
	CRLMC/4710/2025	VS	VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKA(Khordha )	
		STATE OF ODISHA		GR/0000165/2024	
93	D-CRLMC/34950/2025	JAGADISH BEHERA	SUSANTA KUMAR BARAL	NIHALPRASAD /224 /2025	AOR20220001297C202500279
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/34952/2025	RAJENDRA KUMAR SAHOO	SANTOSH KUMAR SAMANTARAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/34966/2025	KALIA @ UMAKANT SAMAL	BIRAJA PRASAD NANDA	CHHENDIPADA /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/34968/2025	BASANTI NAYAK	SISIRA PANIGRAHI	NANDIPADA /106 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/34983/2025	BHOBANA JENA @ BHUBANA JENA	SIDHARTHA MISHRA	INFOCITY PS /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/34990/2025	RAMA CHANDRA PARIDA	MAHIMANANDA SWAIN	ENERGY PS (CUTTACK) /12 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/34993/2025	KAILASH KUMAR MUKHI	SEKH ZAKIR HUSSAIN	PHIRINGIA /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/34994/2025	SUJIT MALLIK @ SUJIT MALLICK @ SIBA MALIK	AMULYA RATNA PANDA	BALASORE TOWN /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/35004/2025	NALUA @ NIRANJAN DAS	DEEPAK KU SAHOO	MARSHAGHAI /39 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/35007/2025	SISHUPAL PASAYAT	RABINDRA NATH PRUSTY	BANHARPALI /38 /2025	
		VS	VS	()	

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103	D-CRLMC/35009/2025	STATE OF ODISHA AKHAYA KUMAR ROUT VS	PANCHANAN PANIGRAHI VS	// BHUBAN /513 /2025 ()	AOD20240000001C202500184
104	D-CRLMC/35011/2025	STATE OF ODISHA JALADHAR SAMAL VS	PANCHANAN PANIGRAHI VS	// BHUBAN /473 /2025 ()	AOD20240000001C202500185
105	D-CRLMC/35018/2025	STATE OF ODISHA JANATHAN BADASETH @ JONATHON BADASETH VS	UMAKANTA BARIK VS	// TUMUDIBANDHA /88 /2025 ()	
106	D-CRLMC/35021/2025	STATE OF ODISHA CHITTARANJAN PANDA VS	SOURAV SUMAN BHUYAN VS	// KHARABEL NAGAR P.S. /281 /2019 ()	
107	D-CRLMC/35035/2025	STATE OF ODISHA TUKUNA SWAIN VS	KURESH PRASAD DASH VS	// BHANJANAGAR /276 /2025 ()	AOR20220001390C202500074
108	D-CRLMC/35040/2025	STATE OF ODISHA RAJESWAR DASH VS	KURESH PRASAD DASH VS	// TARASINGI /284 /2022 ()	AOR20220001390C202500075
109	D-CRLMC/35041/2025	STATE OF ODISHA BULU GOUDA VS	LALATENDU SAMANTARAY VS	// KABISURYANAGAR /255 /2019 ()	
110	D-CRLMC/35043/2025	STATE OF ODISHA SUBHAM DALEI VS	SURENDRA KUMAR BISWAL VS	// OUPADA /40 /2016 ()	
111	D-CRLMC/35046/2025	STATE OF ODISHA KABIRAJ JENA VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /252 /2025 ()	
112	D-CRLMC/35051/2025	STATE OF ODISHA SARAT KUMAR NAYAK VS	SOUBHAGYA SUNDAR DAS VS	// CUTTACK VIGILANCE /71 /2016 ()	
113	D-CRLMP/34921/2025	STATE OF ODISHA(VIG.) RINA SWAIN VS	ASHOK KUMAR SAHOO VS	// / /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/34923/2025	NALINI ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ / 0 () //	
115	D-CRLMP/34940/2025	BISHWA BHUSAN SETHY VS STATE OF ODISHA	RABINDRA KUMAR MISHRA VS	/ / 0 () //	
116	D-CRLMP/34941/2025	BISWA BHUSAN MOHAPATRA VS STATE OF ODISHA	AKHIL KRUSHNA MOHAPATRA VS	/ / 0 () //	
117	D-CRLMP/34945/2025	PRABODHA KUMAR BAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ / 0 () //	
118	D-CRLMP/34956/2025	MADHUSUDAN PRADHAN VS STATE OF ODISHA	PITAMBAR BEHERA VS	/ / () //	AOR20220003697C202500026
119	D-CRLMP/34992/2025	SWEET SUPRIYA BRAHMA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ / 0 () //	
120	D-CRLMP/34996/2025	PRANAYA KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ / 0 () //	
121	D-CRLMP/35005/2025	NAGESWARY GURU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ / 0 () //	
122	D-CRLMP/35036/2025	SURU BABU MUNDA VS STATE OF ODISHA	MITHUN DAS VS	/ / 0 () //	
123	D-CRLREV/34937/2025	ASHOK KUMAR MANDAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BANGRIPOSI /23 /2020 () //	
124	D-CRLREV/34947/2025	NIRANJAN MISHRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	/ / 0 () //	
125	D-CRLREV/34962/2025	JITENDRA MALLIK	BIKASH CHANDRA PARIJA	/ / 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLREV/34964/2025	JAGDISH CHANDRA BARIK	PRIYA RANJAN SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREV/35001/2025	MADHUSMITA DEHURY	SAROJ KUMAR PADHY	//0	
		VS	VS	()	
		SR. GROUP CAPTAIN DEEPAK KUMAR DEHURY		//	
128	D-CRLREV/35015/2025	MAHENDRA KUMAR SETHI	RAMANI KANTA PATTANAIAK	//0	
		VS	VS	()	
		JHARANA SETHI		//	
129	D-CRLREV/35017/2025	TRILOKESH RANJAN PARIDA	SATYA NARAYAN BHRAMAR RAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/35042/2025	BAPUNI JENA	PRADIPTA BEURA	//	AOD20220004020C202500070
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-FAO/46714/2025	JUNIOR ENGINEER, M/S. TPCODL LTD.,KHURDA	RAMANATH ACHARYA	//	
		VS	VS	()	
		BENUDHAR ROUT		//	
132	D-FAO/46741/2025	SANJUKTA DASH	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-FAO/46749/2025	MANAGER-IN-CHARGE, ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	INDISAMBALPARTI	//	
		VS	VS	()	
		MITU BARIK		//	
134	D-FAO/46852/2025	BRAJA GOPAL MISHRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-JCRLA/34926/2025	PREMCHAND TIRKEY	ADV.	KUCHINDA /253 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-JCRLA/34927/2025	RANJAN BADING	ADV.	JAMANKIRA /116 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-JCRLA/34928/2025	STATE OF ODISHA SANATAN KISAN VS HOME (STATE)	ADV. VS	// GOVINDPUR /120 /2020 ()	
138	D-JCRLA/34931/2025	SANTANU MUNDA VS STATE OF ODISHA	ADV. VS	// JUJUMURA /158 /2017 ()	
139	D-JCRLA/34932/2025	UPENDRA DEEP VS STATE OF ODISHA	ADV. VS	// JAMANKIRA /25 /2019 ()	
140	D-MACA/46706/2025	PREMA PRADHAN VS SANAT KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// () //	
141	D-MACA/46709/2025	ARATI DHURUA VS SANAT KUMAR SAHU	PRADEEP KUMAR MISHRA VS	// () //	
142	D-MACA/46733/2025	PRIYASHA GOENKA VS RUPESH KUMAR AGARWAL	SOUMYA JYOTI BISWAL VS	// () //	
143	D-MACA/46781/2025	BHUBAN MAHAR VS PRAMOD PADHAN	SAROJ KUMAR ACHARYA VS	// () //	
144	D-MACA/46883/2025	MANOJ KUMAR BARDHAN VS ASHOK KUMAR AGARWALA	LALATENDU SAMANTARAY VS	// () //	
145	D-MACA/46895/2025	MANOJ KUMAR BARDHAN VS ROHIT AGRAWALLA	LALATENDU SAMANTARAY VS	// () //	
146	D-RPFAM/46729/2025	DAMAYANTI HEMBRUM VS KUNAL KUMAR MAJHI	SOUMYA JYOTI BISWAL VS	// () //	
147	D-RSA/46742/2025	GANESHWAR SAHOO VS BASANTA KUMAR SAHOO	BIBHUDHANANDA MUDULI VS	// () //	

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**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-RSA/46832/2025	T(THOTA)SUNITA DEVI VS GUDISA JANAKI DEVI	PRASANTA KUMAR NANDA VS	// ()	
149	D-RVWPET/46730/2025	RAMA CHANDRA PURTY VS STATE OF ODISHA	ADV. VS	// ()	
150	D-TRP(C)/46712/2025	BIDYUT LATA DAS VS GANESH PRASAD DAS	GOURAV DASH VS	// ()	
151	D-TRPCRL/34929/2025	CHANDAN KUMAR NAIK VS SONALI NAYAK	SUSANTA KUMAR ROUT VS	//0 ()	
152	D-WA/46690/2025	STATE OF ODISHA VS KALYANI MISHRA	JATESWAR NAYAK,A.G.A VS	// ()	LOD20240000172C202500431
153	D-WA/46692/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION VS DEPUTY COMMISSIONER OF POLICE	CHANDAN KUMAR ROUT VS	// ()	AOR20230000872C202500091
154	D-WA/46693/2025	SUBRAT KUMAR BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// ()	
155	D-WA/46719/2025	STATE OF ODISHA VS SUDHAKAR ROUT	SASWAT DAS, A.G.A VS	// ()	LOD20240000194C202500455
156	D-WA/46783/2025	STATE OF ODISHA VS SAROJAKANTA MOHAPATRA	SASWAT DAS, A.G.A VS	// ()	LOD20240000172C202500433
157	D-WA/46791/2025	SAKTIKANTA DAS VS STATE OF ODISHA	SIDHESWAR RATH VS	// ()	
158	D-WA/46868/2025	MENAKA KALO VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// ()	
159	D-WA/46899/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000172C202500434

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		VS	VS	()	
160	D-WP(C)/46691/2025	RABICHANDRA DHARUA		//	
		ABHAY PRASAD RATH	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500079
		VS	VS	()	
161	D-WP(C)/46694/2025	STATE OF ODISHA		//	
		RAKESH KUMAR SAMAL	BIJAYA KUMAR DASH	//	
		VS	VS	()	
162	D-WP(C)/46695/2025	STATE OF ODISHA		//	
		NB SUB PRIYADARSAN PRADHAN	SAMARENDRA BEURA	//	AOR20220001771C202500034
	WP(C)/32226/2025	VS	VS	()	
		UNION PUBLIC SERVICE COMMISSION, DELHI		//	
163	D-WP(C)/46696/2025	BABULI PRADHAN	SRINIVAS MOHANTY	//	AOR20240000732C202500052
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/46697/2025	RINKI NAIK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500078
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/46698/2025	PRAMILA MISHRA	KISHORE KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/46701/2025	SAYED UKTAR AHMED	ASWINI KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/46702/2025	ASHOK KUMAR PATTANAYAK	NILA MADHAB PRAHARAJ	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/46703/2025	BINODINI DEVI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/46704/2025	KUMUDINI MEHER	ROHIT RANJAN RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/46705/2025	ADIKANDA GOUDA	KAMALAKANTA NAYAK	//	
		VS	VS	()	

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171	D-WP(C)/46710/2025 WP(C)/32194/2025	STATE OF ODISHA SANTI PRIYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0	
172	D-WP(C)/46711/2025	PRABIR KUMAR HARICHANDAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// // 0	
173	D-WP(C)/46713/2025 WP(C)/32260/2025	HAREKRISHNA DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0	
174	D-WP(C)/46715/2025	PUSPALATA MISHRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	// // 0	
175	D-WP(C)/46716/2025	PRADEEP KUMAR MALLICK VS BRANCH MANAGER, CANARA BANK, DANDISAHU BRANCH, KENDRAPADA	NALINI KANTA DASH VS	// // 0	
176	D-WP(C)/46717/2025	BIPLAB PRAMANIK VS UNION OF INDIA	BIJAYA KUMAR BEHERA VS	// // 0	AOR20220003528C202500011
177	D-WP(C)/46722/2025	RANJITA SENAPATI VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0	
178	D-WP(C)/46723/2025	RAGHUNATH MOHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// // 0	
179	D-WP(C)/46724/2025	SUMAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// // 0	
180	D-WP(C)/46725/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0	
181	D-WP(C)/46726/2025	SHYAMA OM PRASAD MISHRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0	

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182	D-WP(C)/46727/2025	PRADYUMNA KUMAR ARUKH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
183	D-WP(C)/46728/2025	DAMA PRUSTY VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// () //	
184	D-WP(C)/46731/2025	SUMI SINGH SAMBURAI VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500180
185	D-WP(C)/46732/2025	PABANANANDA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// () //	AOR20220001394C202500009
186	D-WP(C)/46734/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
187	D-WP(C)/46735/2025	NIRAKARA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
188	D-WP(C)/46736/2025	BASANTA KUMAR DANDAPAT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //	
189	D-WP(C)/46737/2025	BIJAYA GOUDA VS OUAT, BBSR	SANJIB MOHANTY VS	// () //	
190	D-WP(C)/46738/2025	SARAT CHANDRA NAYAK VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// () //	
191	D-WP(C)/46739/2025	PUNIT PATWA VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202500022
192	D-WP(C)/46740/2025	ABHISHEK MOHAPATRA VS HONBLE APPELLATE COMMITTEE FOR SUB ORDINATE COURTS HIGH COURT OF ORISSA	BIBHU PRASAD DAS VS	// () //	AOD20240000539C202500005
193	D-WP(C)/46743/2025	API DANGUA	SANJIB MOHANTY	//	

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		VS	VS	0	
194	D-WP(C)/46744/2025	ORISSA UNIVERSITY OF AGRICULTURE AND CHAKRADHAR NAIK @ NAYAK	TECHNOLOGY, BBSR SANJIB MOHANTY	// //	
		VS	VS	0	
195	D-WP(C)/46745/2025	O.U.A.T.BBSR SABITA GURU		// //	
		VS	VS	0	
196	D-WP(C)/46747/2025	AMAR RAM CHOUDHURY BARUNA PRADHAN		// //	AOD20240000333C202500098
		VS	VS	0	
197	D-WP(C)/46748/2025	STATE OF ODISHA KUMARI GOUDA	PRASHANTA KUMAR NAYAK SANJIB MOHANTY	// //	
		VS	VS	0	
198	D-WP(C)/46751/2025	OUAT, BBSR KUNIRANI PRADHAN		// //	
		VS	VS	0	
199	D-WP(C)/46752/2025	STATE OF ODISHA AMITA MOHAPATRA	HRUDANANDA MOHAPATRA	// //	
		VS	VS	0	
200	D-WP(C)/46753/2025	STATE OF ODISHA CHANDRA KUMAR PADHI	HRUDANANDA MOHAPATRA	// //	
		VS	VS	0	
201	D-WP(C)/46754/2025	STATE OF ODISHA ASHISH BARLA	HRUDANANDA MOHAPATRA MANAS RANJAN DHAL	// //	
		VS	VS	0	
202	D-WP(C)/46755/2025	COMMISSIONER, C.M.C.CUTTACK DINESH KUMAR BISWAL		// //	
		VS	VS	0	
203	D-WP(C)/46756/2025	STATE OF ODISHA JALEN SURIN	JIBAKANTA PATTANAİK	// //	
		VS	VS	0	
204	D-WP(C)/46757/2025	STATE OF ODISHA MALAYA RANJAN PATI	VISWAJEET MALLICK	// //	
		VS	VS	0	

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205	D-WP(C)/46762/2025	STATE OF ODISHA JOGESWAR JENA VS	JIBANKANTA PATTANAİK VS	// // 0	
206	D-WP(C)/46765/2025	STATE OF ODISHA KHAGAPATI BISOYI VS	GOPINATH MISHRA VS	// // 0	
207	D-WP(C)/46767/2025	STATE OF ODISHA GITANJALI PUROHIT VS	SONALI PRUSTY VS	// // 0	
208	D-WP(C)/46768/2025	STATE OF ODISHA KANHU BUDHIA VS	SONALI PRUSTY VS	// // 0	
209	D-WP(C)/46769/2025	STATE OF ODISHA CHAMPESWAR BUDHIA VS	SONALI PRUSTY VS	// // 0	
210	D-WP(C)/46771/2025	STATE OF ODISHA AMITAV CHANDA VS	AKHAND VS	// // 0	
211	D-WP(C)/46772/2025	ODISHA INFORMATION COMMISSION, BBSR KUNA PANDA VS	SONALI PRUSTY VS	// // 0	
212	D-WP(C)/46773/2025	STATE OF ODISHA MISLINA PUROHIT VS	SUBHANKAR ROUT VS	// // 0	
213	D-WP(C)/46774/2025	STATE OF ODISHA BHAGABAN SETHY VS	BHAGABAN BEHERA VS	// // 0	
214	D-WP(C)/46775/2025	STATE OF ODISHA GATIKRUSHNA SWAIN VS	ANURAG PATI VS	// // 0	
215	D-WP(C)/46776/2025	STATE OF ODISHA SANTANU BUDHIA VS STATE OF ODISHA	SONALI PRUSTY VS	// // 0 //	

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216	D-WP(C)/46778/2025	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED, CUTTACK VS SRIDHAR BEHERA	VS VS	// 0 //	
217	D-WP(C)/46779/2025	BANK OF INDIA, SAMBALPUR VS UNION OF INDIA	KARUNAKAR JENA VS VS	// 0 //	
218	D-WP(C)/46780/2025	SUNAYANA PRADHAN VS THE CEO, TPNODL, BALASORE	Kumarbar Nayak VS VS	// 0 //	
219	D-WP(C)/46782/2025 WP(C)/32263/2025	LAXMI PARASETH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS VS	// 0 //	AOD20220001998C202500068
220	D-WP(C)/46784/2025	AKSHYA KUMAR BHOI VS STATE OF ODISHA	JAYDEEP PAL VS VS	// 0 //	
221	D-WP(C)/46785/2025	BHARAT SWAIN VS M/S JANA SMALL FINANCE BANK LIMITED, PATNA	SURESH KUMAR PANDA VS VS	// 0 //	
222	D-WP(C)/46786/2025	M/S L.N. ICE MILL VS AUTHORIZED OFFICER, INDIA BANK, ZONAL OFFICE, CUTTACK	SUKANTA KUMAR DALAI VS VS	// 0 //	AOD20240000306C202500154
223	D-WP(C)/46788/2025	B.JYOTHIRMAI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS VS	// 0 //	
224	D-WP(C)/46792/2025	KESHAB SAHANI VS STATE OF ODISHA	AKSHAYA KUMAR JANA VS VS	// 0 //	
225	D-WP(C)/46793/2025	KRISHNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS VS	// 0 //	
226	D-WP(C)/46794/2025	BUDHA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //	
227	D-WP(C)/46795/2025	MAMINA NAYAK	AKSHAYA KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/46796/2025	KEDAR SAHANI	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/46797/2025	A.MANOJ KUMAR	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46798/2025	LABANYA SAMAL	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/46799/2025	REBATI KANDI	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46801/2025	PARAMESWAR SETHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		TAHASILDAR AUL TAHASIL		//	
233	D-WP(C)/46802/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER(TRD),JAGYAN BALIK MOHANTY		//	
		VS	VS	0	
		CEO, TPCODL, BBSR		//	
234	D-WP(C)/46803/2025	HIRENDRA KUMAR NAYAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/46804/2025	RASHMI KANTA SRICHANDAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46805/2025	TRINATH PRASAD DAS	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46806/2025	BUNDABAN SAHU	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/46807/2025	HIRENDRA KUMAR NAYAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	

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239	D-WP(C)/46808/2025	STATE OF ODISHA RAMA CHANDRA HATI VS	SHASHI BHUSAN JENA VS	// // 0	
240	D-WP(C)/46809/2025	STATE OF ODISHA GARIBA BEHERA VS	LAMBIT SENAPATI VS	// // 0	
241	D-WP(C)/46811/2025	STATE OF ODISHA HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// // 0	
242	D-WP(C)/46812/2025	STATE OF ODISHA GOURA CHANDRA PADHAN VS	JYOTI RANJAN KHUNTIA VS	// // 0	
243	D-WP(C)/46813/2025	STATE OF ODISHA SWARUP KUMAR DALAI VS	SHASHI BHUSAN JENA VS	// // 0	
244	D-WP(C)/46814/2025	STATE OF ODISHA HIRENDRA KUMAR NAYAK VS	SANJAY KUMAR PATRA VS	// // 0	
245	D-WP(C)/46815/2025	STATE OF ODISHA ANANDA BHARASAGAR VS	SRINIBASH SATAPATHY VS	// // 0	
246	D-WP(C)/46816/2025	STATE OF ODISHA ANJUSHREE JENA VS	SHASHI BHUSAN JENA VS	// // 0	
247	D-WP(C)/46817/2025	STATE OF ODISHA RAHUL ROUTHAY VS	JAGAJIBAN PRADHAN VS	// // 0	
248	D-WP(C)/46818/2025	STATE OF ODISHA RATNAMALA NAYAK VS	SANJAY KUMAR PATRA VS	// // 0	
249	D-WP(C)/46819/2025	STATE OF ODISHA RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// // 0 //	

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250	D-WP(C)/46820/2025	PRATIMA BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
251	D-WP(C)/46821/2025	M/S SHARK MINES AND MINERALS PVT.LTD, BBSR VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //	
252	D-WP(C)/46823/2025	SOVARANI DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
253	D-WP(C)/46824/2025	HIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
254	D-WP(C)/46825/2025	RASANTA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
255	D-WP(C)/46827/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
256	D-WP(C)/46828/2025	SAROJ KUMAR MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500140
257	D-WP(C)/46829/2025	JASHOBANTA NARAYAN NANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
258	D-WP(C)/46830/2025	SHEULI ROY VS STATE OF ODISHA	ABINASH SWAIN VS	// 0 //	AOD20220003315C202500080
259	D-WP(C)/46831/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
260	D-WP(C)/46834/2025	M/S.RAJDHANI SYSTEMS AND ESTATE PVT.LTD, VS STATE OF ODISHA	HIMTA RAJABOSE VS	// 0 //	
261	D-WP(C)/46835/2025	SURESH CHANDRA MAHAKUD	SANJAY KUMAR PATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/46836/2025	SUKESHI NANDA	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/46838/2025	JUGAL KISHORE NAIK	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/46840/2025	GOREKH CHANDRA NAIK	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/46841/2025	SUSIL RAY	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
266	D-WP(C)/46842/2025	BUDHADEV SETHY	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/46844/2025	RATAN KUMAR BEHERA	PRAMOD KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/46846/2025	BANSHIDHAR PRADHAN	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/46848/2025	NIBEDITA DASH	PRADEEP KUMAR DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/46849/2025	KARTIK PARAMANIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/46851/2025	GOBARDHAN SAHOO	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/46853/2025	RAJENDRA SAHU	SATYAJIT SAMAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46854/2025	STATE OF ORISSA WASIM AKRAM KHAN VS	RAMANI KANTA PATTANAIAK VS	// // 0	
274	D-WP(C)/46855/2025	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	SATYAJIT SAMAL VS	// // 0	
275	D-WP(C)/46856/2025	STATE OF ORISSA SUBASH CHANDRA SAMAL VS	JYOTIRMAY GUPTA VS	// // 0	
276	D-WP(C)/46857/2025	STATE OF ODISHA AMULYA KUMAR PANDA VS	JYOTIRMAY GUPTA VS	// // 0	
277	D-WP(C)/46858/2025	STATE OF ODISHA NIGHAT PARBEEN VS	PRATAP KUMAR BEHERA VS	// // 0	
278	D-WP(C)/46859/2025	STATE OF ODISHA BRANCH MANAGER, M/S.INDUSIND BANK LTD, NA VS SUMITRA SENAPATI	YAKRAM BRANOR VS YAKRAM BRANOR	// // 0	
279	D-WP(C)/46860/2025	STATE OF ODISHA BIJAY KUMAR DAS VS	TRILOCHAN PANIGRAHI VS	// // 0	
280	D-WP(C)/46861/2025	STATE OF ODISHA MANISH KHEMMKA VS	ABHISEK AGARWAL VS	// // 0	
281	D-WP(C)/46862/2025	UNION OF INDIA PUNANAND SETHI VS	TAPAN KUMAR KAMILA VS	// // 0	
282	D-WP(C)/46863/2025	STATE OF ODISHA PRIYANKA PATI VS	BYOMOKESH SAHOO VS	// // 0	
283	D-WP(C)/46864/2025	STATE OF ODISHA SOUMYA RANJAN DASH LAXMI PRIYA RAULA VS	SAILOSH NARAYAN BISWAL VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :12/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46865/2025	SABITREE ROUT RAY VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
285	D-WP(C)/46866/2025	OCL IRON AND STEELS LTD., KOLKATA VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //	
286	D-WP(C)/46867/2025	RAMAKANTA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
287	D-WP(C)/46869/2025	BRAJENDRA KUMAR PADHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
288	D-WP(C)/46870/2025	GOKULANANDA BHAKTA VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE	KHIROD KUMAR PANIGRAHI VS	// 0 //	
289	D-WP(C)/46872/2025	RABI NARAYAN JAYSINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
290	D-WP(C)/46874/2025	GOKULANANDA BHAKTA VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE	KHIROD KUMAR PANIGRAHI VS	// 0 //	
291	D-WP(C)/46875/2025	PREMRAJ PRADHANI VS ADDL SUB COLLECTOR SETTLEMENT, KALAHANDI	RAMAKANTA DAS VS	// 0 //	
292	D-WP(C)/46879/2025	JAYDEV SINGH VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// 0 //	
293	D-WP(C)/46880/2025	MOHAMMAD JAFAR VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
294	D-WP(C)/46881/2025	MITA NAYAK VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
295	D-WP(C)/46882/2025	YAZDANI STEEL AND POWER LTD., BBSR	SOUMYA JYOTI BISWAL	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		DEPUTY DIRECTOR OF MINES, KOIRA CIRCLE, SUNDARGARH		//	
296	D-WP(C)/46884/2025	TIKI BADRA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/46885/2025	BIMLA ENTERPRISES, KHURDA	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/46886/2025	SURESH CHANDRA ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
299	D-WP(C)/46887/2025	SUBASH CHANDRA ROUSTRAY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/46890/2025	KULAMANI SAHOO	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/46891/2025	SHIVSANKAR MOHANTY		//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
302	D-WP(C)/46892/2025	M/S.GROUP NO.5 SECURITY SERVICE, BBSR	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/46894/2025	SITANATH MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/46896/2025	DR. MADHUMITA SAHU	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/46897/2025	Dr. MAHESWAR DAS	BISWABIJAYABAXI ACHARYA	//	AOR20220004051C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/34918/2025	SK RAHEMAT BUX @ SK RAHEMAD BAKAS	SABANA KHATUN	BALASORE TOWN /336 /2025	AOR20220002684C202500009
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/34924/2025	STATE OF ODISHA DAMAYANTI BEHERA VS	MANORANJAN ACHARYA VS	// UDALA /367 /2025 ()	
308	D-ABLAPL/34925/2025	STATE OF ODISHA ASHIRBAD PANCHAM VS	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /198 /2025 ()	
309	D-ABLAPL/34930/2025	STATE OF ODISHA BABU DAS VS	SMRUTI RANJAN ROUT VS	// MAHANGA /17 /2025 ()	
310	D-ABLAPL/34934/2025	STATE OF ODISHA SAHIL PARICHHA VS	BASANTA KUMAR DAS VS	// UDALA /314 /2025 ()	
311	D-ABLAPL/34935/2025	STATE OF ODISHA BIKRAM BEHERA VS	RAMAKANTA PANDA VS	// TALCHER TOWN /663 /2025 ()	AOD20240000348C202500036
312	D-ABLAPL/34939/2025	STATE OF ODISHA DEEPAK PADHIHARY VS	SUKANTI SAHOO VS	// CUTTACK SADAR /858 /2025 ()	
313	D-ABLAPL/34942/2025	STATE OF ODISHA SANJAY BARIK VS	BINOD BIHARI DAS VS	// CHOUWAR /655 /2025 ()	AOR20220004214C202500006
314	D-ABLAPL/34948/2025	STATE OF ODISHA BRAHMANANDA PARIDA @ SUDARSAN PARIDA VS	KEDAR SANKAR SAHU VS	// RASOL /292 /2024 ()	
315	D-ABLAPL/34951/2025	STATE OF ODISHA SURYAMANI SAHOO VS	SAUMYA RANJAN PRADHAN VS	// CHAULIAGANJA /570 /2025 ()	AOR20220001297C202500280
316	D-ABLAPL/34953/2025	STATE OF ODISHA JASOBANTA @ JASOBANTA NAYAK VS	MAHIMANANDA SWAIN VS	// MANGALPUR /227 /2025 ()	
317	D-ABLAPL/34955/2025	STATE OF ODISHA SAMIR DALEI VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// BADACHANA /553 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/34958/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	NITYABRATA BEHURIA VS	TANGI /303 /2025 () //	
319	D-ABLAPL/34959/2025	MISHRA CHANDRA BEHERA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	MANCHESWAR P.S. /245 /2025 () //	
320	D-ABLAPL/34960/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	SORO /924 /2025 () //	
321	D-ABLAPL/34961/2025	PADMALOCHAN SAHU VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	SORO /924 /2025 () //	
322	D-ABLAPL/34965/2025	MAURA @ MAHURA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /120 /2025 () //	
323	D-ABLAPL/34967/2025 ABLAPL/13154/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	DEBASISH SAMAL VS	K.NUAGAON /383 /2025 () //	
324	D-ABLAPL/34969/2025	PRABHUDAN NAIK VS STATE OF ODISHA	MOHAMMED RIAZ VS	KASHIPUR /54 /2000 () //	
325	D-ABLAPL/34972/2025	RAJA SAMAL VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	PURIGHAT /408 /2025 () //	AOR20230000127C202500007
326	D-ABLAPL/34973/2025	MITHUN JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /503 /2024 () //	AOD20240000242C202500270
327	D-ABLAPL/34976/2025	MD. ZISAN @ ZEASHAAN AYUB KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /502 /2021 () //	AOD20240000012C202500266
328	D-ABLAPL/34981/2025	SANGRAM KESHARI JENA @ BAPI VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHANDAGIRI P.S. /805 /2025 () //	
329	D-ABLAPL/34987/2025	SAROJA KUMAR NATH	PRASANT KUMAR BARIK	BHADRAK TOWN /651 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/34989/2025	SANATAN JENA	AMULYA RATNA PANDA	BALASORE SADAR /379 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/34991/2025	BAPI BAG	AMIT PRASAD BOSE	BELPARA /24 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/34995/2025	EMALA ROUT @ PRATAP ROUT	DEEPAK KU SAHOO	KUDANAGARI /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/34997/2025	RANJAN KUMAR ACHARYA	DEEPAK KU SAHOO	KENDRAPARA /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/34999/2025	BABUDHAR BEHERA	PRAMOD KUMAR JENA	SINGLA /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35002/2025	PRADIP KUMAR TRIPATHY	ASHUTOSH MISHRA	MAHILA P.S. BUXIBAZAR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35003/2025	PANKAJ KRISHNA TRIPATHY	ASHUTOSH MISHRA	MAHILA P.S. BUXIBAZAR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35008/2025	MAIUDDIN KHAN @ MOHIUDDIN @ LALA	PRAVASH CHANDRA JENA	CANTONMENT ROAD /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35016/2025	JYOTI MALIK	MOHAMMED AKHTER RAZA KHAN	BHADRAK TOWN /643 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35022/2025	JAYANTA SAHOO	SUKANTA KUMAR NAYAK	BHANDARIPOKHARI /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35023/2025	DINABANDHU PAIKRAY	AMITAV TRIPATHY	ITAMATI /380 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :12/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/35029/2025	STATE OF ODISHA SUSHIL BEHERA @ GUDU VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /716 /2025 ()	
342	D-ABLAPL/35030/2025	STATE OF ODISHA RATIKANTA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500068
343	D-ABLAPL/35031/2025	STATE OF ODISHA SWATHI TULSYAN VS	RUCHI RAJGARHIA VS	// RAGHUNATHPALI /674 /2025 ()	
344	D-ABLAPL/35032/2025	STATE OF ODISHA MD. ZAKIR HOSSAIN VS	RUCHI RAJGARHIA VS	// / /0 ()	
345	D-ABLAPL/35033/2025	UNION OF INDIA MUNA SAHOO VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202500069
346	D-ABLAPL/35047/2025	STATE OF ODISHA BHAKTI RANJAN NAYAK @ CHETULU NAYAK VS	AMIT BISWAL VS	// BADAMBADI /395 /2025 ()	
347	D-ABLAPL/35049/2025	STATE OF ODISHA ARAKHITA PRUSTY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// PATTAPUR (DIGAPAHANDI) /467 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :12/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/33896/2025 LPA/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	7/2025
2	D-ARBA/23/2023 ARBA/23/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATION OF INDIA LTD. MP		32/2025
3	D-ARBA/22/2023 ARBA/22/2023	NATIONAL AGRICULTURAL COOPERATIVE FEDERATION OF INDIA LTD.(NAFED), BBSR BRANCH MP		33/2025
4	D-CRLLP/34916/2025 CRLLP/ /	STATE OF ODISHA MP	SOBHAN PANIGRAHI (A.S.C)	73/2025
5	D-CRLLP/34915/2025 CRLLP/ /	STATE OF ODISHA MP	SOBHAN PANIGRAHI (A.S.C)	74/2025
6	D-TRPCRL/34929/2025 TRPCRL/ /	CHANDAN KUMAR NAIK MP	SUSANTA KUMAR ROUT	105/2025
7	D-CRLMP/32312/2025 CRLMP/ /	OMM SHREE SAI SEVA EDUCATIONAL TRUST, MP	DEEPIKA MOHAPATRA	245/2025
8	D-JCRLA/71/2023 JCRLA/71/2023	KANHEI SETHY @ KANHA MP	SATYA NARAYAN MISHRA 4	369/2025
9	D-JCRLA/5381/2025 JCRLA/26/2025	SUKANTA PARICHHA MP	ADV.	370/2025
10	D-JCRLA/18074/2025 JCRLA/86/2025	JAGAMOHAN KANDHA @ BHOI MP	ADV.	371/2025
11	D-JCRLA/22585/2025 JCRLA/134/2025	SUBASH CHANDRA BISWAL MP	ADV.	372/2025
12	D-JCRLA/12678/2024 JCRLA/54/2024	ROSHAN BARLA MP	SURYAKANTA PALAI	373/2025
13	D-JCRLA/12678/2024 JCRLA/54/2024	ROSHAN BARLA MP	SURYAKANTA PALAI	374/2025
14	D-JCRLA/49/2022 JCRLA/49/2022	MANMATH JENA MP	ADV.	375/2025
15	D-TRP(C)/46712/2025 TRP(C)/ /	BIDYUT LATA DAS MP	GOURAV DASH	427/2025
16	D-TRP(C)/35441/2025 TRP(C)/307/2025	KEDARNATH SHARMA MP	LAXMI SHARMA	428/2025
17	D-TRP(C)/35446/2025 TRP(C)/308/2025	BAIJYANATH AGRAWAL MP	LAXMI SHARMA	429/2025
18	D-CONTC/1697/2021 CONTC/1697/2021	GANDHARB BEHERA MP	M/S. BHABANI PRASAD SAMAL	438/2025
19	D-CONTC/8832/2023 CONTC/8832/2023	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	439/2025
20	D-RVWPET/46730/2025 RVWPET/ /	RAMA CHANDRA PURTY MP	ADV.	443/2025
21	D-RVWPET/46730/2025 RVWPET/ /	RAMA CHANDRA PURTY MP	ADV.	444/2025
22	D-RVWPET/44684/2024 RVWPET/270/2024	MAHESWAR GANTHIA MP	SAMIR KUMAR MISHRA (SR. ADV.)	445/2025
23	D-RPFAM/41849/2025 RPFAM/ /	SUBRAT PRADHAN MP	SUBHASIS MOHAPATRA	528/2025
24	D-MATA/46549/2025 MATA/ /	DEBI PRASAD SATAPATHY MP	DEEPALI MAHAPATRA	645/2025
25	D-FAO/46714/2025 FAO/ /	JUNIOR ENGINEER, M/S. TPCODL LTD., MP	KHURMANATH ACHARYA	978/2025
26	D-FAO/46714/2025	JUNIOR ENGINEER, M/S. TPCODL LTD., MP	KHURMANATH ACHARYA	

27	FAO/ / D-FAO/43470/2025	MP CHHABILABALA MISHRA	DEVI PRASAD DASH	979/2025
28	FAO/ / D-FAO/46749/2025	MP MANAGER-IN-CHARGE, ORIENTAL INSURANCE COMPANY LIMITED, BANBALPUR		980/2025
29	FAO/ / D-FAO/17813/2025	MP MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, BBSR		981/2025
30	FAO/220/2025 D-FAO/17813/2025	MP MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, BBSR		982/2025
31	FAO/220/2025 D-FAO/17813/2025	MP MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, BBSR		983/2025
32	FAO/ / D-FAO/46852/2025	MP BRAJA GOPAL MISHRA	BANSHIDHAR SATAPATHY	984/2025
33	BLAPL/10142/2025 D-BLAPL/29639/2025	MP SUDHIR KHATUA	JUGALA KISHORE PANDA	985/2025
34	BLAPL/ / D-BLAPL/34422/2025	MP ASHWINI KUMAR PATRA	S.DEBABRATA REDDY	1089/2025
35	BLAPL/ / D-BLAPL/34903/2025	MP ASHWINI KUMAR PATRA	S.DEBABRATA REDDY	1090/2025
36	BLAPL/ / D-BLAPL/34177/2025	MP ASHWINI KUMAR PATRA	S. DEBABRATA REDDY	1091/2025
37	CRLREV/ / D-CRLREV/34937/2025	MP ASHOK KUMAR MANDAL	PUSPAMITRA MOHAPATRA	1092/2025
38	CRLREV/ / D-CRLREV/34962/2025	MP JITENDRA MALLIK	BIKASH CHANDRA PARIJA	1302/2025
39	CRLREV/ / D-CRLREV/34962/2025	MP JITENDRA MALLIK	BIKASH CHANDRA PARIJA	1303/2025
40	CRLREV/ / D-CRLREV/34962/2025	MP JITENDRA MALLIK	BIKASH CHANDRA PARIJA	1304/2025
41	CRLREV/ / D-CRLREV/35001/2025	MP MADHUSMITA DEHURY	SAROJ KUMAR PADHY	1305/2025
42	CRLREV/ / D-CRLREV/35015/2025	MP MAHENDRA KUMAR SETHI	RAMANI KANTA PATTANAIAK	1306/2025
43	CRLREV/ / D-CRLREV/35015/2025	MP MAHENDRA KUMAR SETHI	RAMANI KANTA PATTANAIAK	1307/2025
44	CRLREV/ / D-CRLREV/35017/2025	MP TRILOKESH RANJAN PARIDA	SATYA NARAYAN BHRAMAR RAY	1308/2025
45	RSA/182/2024 D-RSA/24376/2024	MP DEBANANDA SWAIN	SUSHANTA KUMAR JOSHI	1309/2025
46	RSA/89/2013 D-RSA/89/2013	MP NIRANJAN APATA	M/S. RAMESH AGRAWAL,P.K.BEHERA,R.AGRAWAL,R.RAJGARHIA,A	1544/2025
47	RSA/ / D-RSA/46832/2025	MP T(THOTA)SUNITA DEVI	PRASANTA KUMAR NANDA	1545/2025
48	RSA/ / D-RSA/46832/2025	MP T(THOTA)SUNITA DEVI	PRASANTA KUMAR NANDA	1546/2025
49	RSA/ / D-RSA/46832/2025	MP T(THOTA)SUNITA DEVI	PRASANTA KUMAR NANDA	1547/2025
50	CMP/1794/2025 D-CMP/46708/2025	MP BASANTI DASH	SRINIBASH SATAPATHY	1548/2025
51	CMP/1327/2025 D-CMP/31903/2025	MP BHASKAR BEHERA	DWARIKA PRASAD MOHANTY	1861/2025
52	CMP/ / D-CMP/46833/2025	MP HARIHAR DASH	BIPLABA P.B. BAHALI	1863/2025
53	CMP/ / D-CMP/46889/2025	MP ABHIMANYU SAHOO	ALOK KUMAR PANDA	1864/2025
54	ABLAPL/10197/2025 D-ABLAPL/26144/2025	MP RAJESH BHUTIA		1865/2025
55	ABLAPL/11548/2025 D-ABLAPL/29867/2025	MP NIRANJAN NAYAK		2035/2025
56	ABLAPL/12091/2025 D-ABLAPL/29492/2025	MP SHIBA KHAN @ SHIBA SANKAR DANSANA		2036/2025
57	ABLAPL/4885/2025 D-ABLAPL/12691/2025	MP DEBI PRASAD RATH		2037/2025
		MP		2038/2025

58	D-ABLAPL/27153/2025 ABLAPL/10661/2025	N.MUDULI REDDY MP		2039/2025
59	D-ABLAPL/6032/2021 ABLAPL/6032/2021	LAXMI BEHERA MP	ABHISIDDHANTA SAHOO	2040/2025
60	D-MACA/45424/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., GUNWANI MP	ANIL BEHARI DAS	2622/2025
61	D-MACA/46706/2025 MACA/ /	PREMA PRADHAN MP	PRADEEP KUMAR MISHRA	2623/2025
62	D-MACA/46709/2025 MACA/ /	ARATI DHURUA MP	PRADEEP KUMAR MISHRA	2624/2025
63	D-MACA/46733/2025 MACA/ /	PRIYASHA GOENKA MP	SOUMYA JYOTI BISWAL	2625/2025
64	D-MACA/46733/2025 MACA/ /	PRIYASHA GOENKA MP	SOUMYA JYOTI BISWAL	2626/2025
65	D-MACA/43901/2025 MACA/1193/2025	THE DIVISIONAL MANAGER, LEGAL T.P. CHANDRA MP	ADARSH KUMAR MAGMA HDI GENERAL INSURANCE COMPANY LTD.	2627/2025
66	D-MACA/41102/2025 MACA/ /	THE MANAGER, MAGMA HDI INSURANCE COMPANY LTD. MP	ADARSH KUMAR BBSR	2628/2025
67	D-MACA/46781/2025 MACA/ /	BHUBAN MAHAR MP	SAROJ KUMAR ACHARYA	2629/2025
68	D-MACA/46883/2025 MACA/ /	MANOJ KUMAR BARDHAN MP	LALATENDU SAMANTARAY	2630/2025
69	D-MACA/46895/2025 MACA/ /	MANOJ KUMAR BARDHAN MP	LALATENDU SAMANTARAY	2631/2025
70	D-CRLA/210/2017 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASH SAHOO MP	ANIL KUMAR PARIDA,M/S. MANAS CHAND,R.R.MISHRA,K.M	3107/2025
71	D-CRLA/15468/2024 CRLA/549/2024	MOHAN KUMAR KUNDU @ PETU MP	M/S BIKRAM CH. GHADEI,M.JENA	3108/2025
72	D-CRLA/34954/2025 CRLA/ /	HESELDAR MUNDA MP	PRASANNA KUMAR DASH	3109/2025
73	D-CRLA/34026/2025 CRLA/ /	ASHIS @ ASHISH BHARASAGAR MP	BIJAYA KUMAR RAGADA	3110/2025
74	D-CRLA/34954/2025 CRLA/ /	HESELDAR MUNDA MP	PRASANNA KUMAR DASH	3111/2025
75	D-CRLA/1011/2023 CRLA/1011/2023	WILLAM SORENG MP	BISWARANJAN DALAI	3112/2025
76	D-CRLA/34970/2025 CRLA/ /	BHAGABAN MAHARANA MP	PRAVAT KUMAR DAS	3113/2025
77	D-CRLA/34970/2025 CRLA/ /	BHAGABAN MAHARANA MP	PRAVAT KUMAR DAS	3114/2025
78	D-CRLA/34970/2025 CRLA/ /	BHAGABAN MAHARANA MP	PRAVAT KUMAR DAS	3115/2025
79	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA, DILLIP KU.MOHA	3116/2025
80	D-CRLA/943/2023 CRLA/943/2023	DHANPATI NAG MP	BIJAYA KUMAR RAGADA	3117/2025
81	D-CRLMC/34919/2025 CRLMC/ /	PINKU @ BISHNU MOHAN MANGARAJ MP	BISWAJIT PASAYAT	3349/2025
82	D-CRLMC/34933/2025 CRLMC/ /	R.SASHIBHUSAN RAO MP	PRASANNA KUMAR MISHRA	3350/2025
83	D-CRLMC/30992/2025 CRLMC/4159/2025	BALAJI SAHU MP		3351/2025
84	D-CRLMC/34952/2025 CRLMC/ /	RAJENDRA KUMAR SAHOO MP	SANTOSH KUMAR SAMANTARAY	3352/2025
85	D-CRLMC/34952/2025 CRLMC/ /	RAJENDRA KUMAR SAHOO MP	SANTOSH KUMAR SAMANTARAY	3353/2025
86	D-CRLMC/26934/2025 CRLMC/ /	HRUDANANDA MAHAKUDA MP	NIRANJAN PANDA	3354/2025
87	D-CRLMC/34950/2025 CRLMC/ /	JAGADISH BEHERA MP	SUSANTA KUMAR BARAL	3355/2025
88	D-CRLMC/31885/2025 CRLMC/4274/2025	BIJAYALAXMI DASH MP	SOMA PATNAIK	3356/2025
89	D-CRLMC/34966/2025	KALIA @ UMAKANT SAMAL	BIRAJA PRASAD NANDA	

	CRLMC/ /	MP		3357/2025
90	D-CRLMC/34983/2025	BHOBANA JENA @ BHUBANA JENA	SIDHARTHA MISHRA	
	CRLMC/ /	MP		3358/2025
91	D-CRLMC/34983/2025	BHOBANA JENA @ BHUBANA JENA	SIDHARTHA MISHRA	
	CRLMC/ /	MP		3359/2025
92	D-CRLMC/35164/2024	NARESH PANI		
	CRLMC/4435/2024	MP		3360/2025
93	D-CRLMC/23223/2025	SUBODHA KUMAR MOHANTY @ SUBODHA CHANDRA MOHANTY		
	CRLMC/2966/2025	MP		3361/2025
94	D-CRLMC/19566/2025	NIRANJAN GOUDA		
	CRLMC/2409/2025	MP		3362/2025
95	D-CRLMC/34993/2025	KAILASH KUMAR MUKHI	SEKH ZAKIR HUSSAIN	
	CRLMC/ /	MP		3363/2025
96	D-CRLMC/29375/2025	BAPUN @ ANADI DAS		
	CRLMC/4047/2025	MP		3364/2025
97	D-CRLMC/34994/2025	SUJIT MALLIK @ SUJIT MALLICK @ SIBA	MUKHYA RATNA PANDA	
	CRLMC/ /	MP		3365/2025
98	D-CRLMC/35007/2025	SISHUPAL PASAYAT	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		3366/2025
99	D-CRLMC/31548/2025	AJAY KUMAR DAS@SAMBHU	SAILAZA NANDAN DAS	
	CRLMC/4245/2025	MP		3367/2025
100	D-CRLMC/35018/2025	JANATHAN BADASETH @ JONATHON BADASETH	DIANEKTA BARIK	
	CRLMC/ /	MP		3368/2025
101	D-CRLMC/34431/2025	AMIYA KANTA DAS	SUKANTA KUMAR DALAI	
	CRLMC/ /	MP		3369/2025
102	D-CRLMC/35041/2025	BULU GOUDA	LALATENDU SAMANTARAY	
	CRLMC/ /	MP		3370/2025
103	D-CRLMC/35046/2025	KABIRAJ JENA	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		3371/2025
104	D-CRLMC/35051/2025	SARAT KUMAR NAYAK	SOUBHAGYA SUNDAR DAS	
	CRLMC/ /	MP		3372/2025
105	D-WA/46692/2025	CHOLAMANDALAM INVESTMENT AND FINANCE	FINANCE COUNCIL ROUT	
	WA/ /	MP		4360/2025
106	D-WA/46719/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4361/2025
107	D-WA/46719/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4362/2025
108	D-WA/46791/2025	SAKTIKANTA DAS	SIDHESWAR RATH	
	WA/ /	MP		4363/2025
109	D-WA/46783/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4364/2025
110	D-WA/46783/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4365/2025
111	D-WA/46690/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		4366/2025
112	D-WA/46690/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		4367/2025
113	D-WA/46868/2025	MENAKA KALO	JENAMANI JEEBAN JYOTI	
	WA/ /	MP		4368/2025
114	D-WA/2494/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SMRATI CHHISOOTY	
	WA/2494/2023	MP		4369/2025
115	D-WA/2509/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		
	WA/2509/2023	MP		4370/2025
116	D-WA/2526/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA		
	WA/2526/2023	MP		4371/2025
117	D-WA/2570/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		
	WA/2570/2023	MP		4372/2025
118	D-WA/2493/2023	O.U.A.T., BBSR		
	WA/2493/2023	MP		4373/2025
119	D-WA/2507/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		
	WA/2507/2023	MP		4374/2025
120	D-WA/2585/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		
	WA/2585/2023	MP		4375/2025

121	D-WA/2511/2023 WA/2511/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4376/2025
122	D-WA/2567/2023 WA/2567/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4377/2025
123	D-WA/2496/2023 WA/2496/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY MP		4378/2025
124	D-WA/2571/2023 WA/2571/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4379/2025
125	D-WA/2513/2023 WA/2513/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4380/2025
126	D-WA/2527/2023 WA/2527/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA MP		4381/2025
127	D-WA/2529/2023 WA/2529/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA MP		4382/2025
128	D-WA/2510/2023 WA/2510/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4383/2025
129	D-WA/2586/2023 WA/2586/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (OUAT) MP		4384/2025
130	D-WA/2525/2023 WA/2525/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA MP		4385/2025
131	D-WA/2563/2023 WA/2563/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4386/2025
132	D-WA/2508/2023 WA/2508/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4387/2025
133	D-WA/2528/2023 WA/2528/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA MP		4388/2025
134	D-WA/2566/2023 WA/2566/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4389/2025
135	D-WA/2448/2023 WA/2448/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, SIRIPUR, BBSR MP		4390/2025
136	D-WA/2584/2023 WA/2584/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR MP		4391/2025
137	D-WA/46899/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4392/2025
138	D-WA/46899/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	4393/2025
139	D-WP(C)/46694/2025 WP(C)/ /	RAKESH KUMAR SAMAL MP	BIJAYA KUMAR DASH	20255/2025
140	D-WP(C)/36413/2025 WP(C)/25026/2025	JITEN KUMAR ROUSTRAY MP	LALATENDU SAMAL	20256/2025
141	D-WP(C)/42046/2023 WP(C)/42046/2023	PRATYUSHA MOHAPATRA MP	SHASHI BHUSAN JENA	20257/2025
142	D-WP(C)/5403/2024 WP(C)/3424/2024	SUNIL KUMAR LENKA MP	SHASHI BHUSAN JENA	20258/2025
143	D-WP(C)/42048/2023 WP(C)/42048/2023	SOUMYASHREE MOHAPATRA MP	SHASHI BHUSAN JENA	20259/2025
144	D-WP(C)/35121/2023 WP(C)/35121/2023	DILLIP KUMAR MOHAPATRA MP	SHASHI BHUSAN JENA	20260/2025
145	D-WP(C)/46695/2025 WP(C)/32226/2025	NB SUB PRIYADARSAN PRADHAN MP	SAMARENDRA BEURA	20261/2025
146	D-WP(C)/45331/2025 WP(C)/31675/2025	BANDANA DAS MP	BISWABIHARI MOHANTY	20262/2025
147	D-WP(C)/45336/2025 WP(C)/31670/2025	JHADESWAR MOHANTA MP	BISWABIHARI MOHANTY	20263/2025
148	D-WP(C)/45331/2025 WP(C)/31675/2025	BANDANA DAS MP	BISWABIHARI MOHANTY	20264/2025
149	D-WP(C)/46696/2025 WP(C)/ /	BABULI PRADHAN MP	SRINIVAS MOHANTY	20265/2025
150	D-WP(C)/27208/2025 WP(C)/18724/2025	NB SUB PRIYADARSAN PRADHAN MP	SAMARENDRA BEURA	20266/2025
151	D-WP(C)/46698/2025 WP(C)/ /	PRAMILA MISHRA MP	KISHORE KUMAR MISHRA	20267/2025
152	D-WP(C)/15637/2025	SANTIREKHA PANDA		

	WP(C)/11228/2025	MP		20268/2025
153	D-WP(C)/46702/2025 WP(C)/ /	ASHOK KUMAR PATTANAYAK MP	NILA MADHAB PRAHARAJ	20269/2025
154	D-WP(C)/46703/2025 WP(C)/ /	BINODINI DEVI MP	SOURAV SUMAN BHUYAN	20270/2025
155	D-WP(C)/46704/2025 WP(C)/ /	KUMUDINI MEHER MP	ROHIT RANJAN RAY	20271/2025
156	D-WP(C)/32619/2025 WP(C)/22659/2025	ANSHUMAN BEURIA MP	UMA CHARAN MISHRA	20272/2025
157	D-WP(C)/46705/2025 WP(C)/ /	ADIKANDA GOUDA MP	KAMALAKANTA NAYAK	20273/2025
158	D-WP(C)/24197/2014 WP(C)/24197/2014	PREMALATA BISWAL MP		20274/2025
159	D-WP(C)/17012/2025 WP(C)/12532/2025	SANJUKTA SETHI MP		20275/2025
160	D-WP(C)/24759/2025 WP(C)/17998/2025	ANITA PATRA MP	M/S MANASI MOHAPATRA, C.BEHERA	20276/2025
161	D-WP(C)/46335/2025 WP(C)/ /	SK.ALLAUDDIN MP	SHIVSANKAR MOHANTY	20277/2025
162	D-WP(C)/39602/2025 WP(C)/27227/2025	ARAVINDA BEHERA MP		20278/2025
163	D-WP(C)/46713/2025 WP(C)/32260/2025	HAREKRISHNA DHAL MP	SAIBRATA RATH	20279/2025
164	D-WP(C)/46715/2025 WP(C)/ /	PUSPALATA MISHRA MP	BISWAJIT NAYAK	20280/2025
165	D-WP(C)/46717/2025 WP(C)/ /	BIPLAB PRAMANIK MP	BIJAYA KUMAR BEHERA	20281/2025
166	D-WP(C)/46722/2025 WP(C)/ /	RANJITA SENAPATI MP	SASWATI MOHAPATRA	20282/2025
167	D-WP(C)/46723/2025 WP(C)/ /	RAGHUNATH MOHAPATRA MP	KABIRAJ PRADHAN	20283/2025
168	D-WP(C)/33883/2025 WP(C)/23661/2025	BAURIBANDHU SAHU MP	KSHIROD KUMAR ROUT	20284/2025
169	D-WP(C)/8763/2025 WP(C)/6614/2025	BIKRAM BISWAL MP	DILLIP KUMAR MOHAPATRA	20285/2025
170	D-WP(C)/46728/2025 WP(C)/ /	DAMA PRUSTY MP	MRITUNJAY BANERJEE	20286/2025
171	D-WP(C)/46731/2025 WP(C)/ /	SUMI SINGH SAMBURAI MP	SWAPNIL ROY	20287/2025
172	D-WP(C)/42778/2025 WP(C)/30237/2025	SURENDRA DAS MP	SAPAN KUMAR PAL	20288/2025
173	D-WP(C)/46756/2025 WP(C)/ /	JALEN SURIN MP	VISWAJEET MALLICK	20289/2025
174	D-WP(C)/20388/2022 WP(C)/20388/2022	GHANASHYAMA NANDA MP	SUSANTA KUMAR DASH, PRABIN DAS	20290/2025
175	D-WP(C)/44684/2025 WP(C)/ /	MANORANJAN SARANGI MP	BIPLABA P.B. BAHALI	20291/2025
176	D-WP(C)/25283/2025 WP(C)/18212/2025	AKSHYA KUMAR SWAIN MP		20292/2025
177	D-WP(C)/42833/2025 WP(C)/29960/2025	NEHA NARESH MORE MP	RITA SINGH	20293/2025
178	D-WP(C)/46767/2025 WP(C)/ /	GITANJALI PUROHIT MP	SONALI PRUSTY	20294/2025
179	D-WP(C)/46767/2025 WP(C)/ /	GITANJALI PUROHIT MP	SONALI PRUSTY	20295/2025
180	D-WP(C)/46769/2025 WP(C)/ /	CHAMPESWAR BUDHIA MP	SONALI PRUSTY	20296/2025
181	D-WP(C)/46768/2025 WP(C)/ /	KANHU BUDHIA MP	SONALI PRUSTY	20297/2025
182	D-WP(C)/46768/2025 WP(C)/ /	KANHU BUDHIA MP	SONALI PRUSTY	20298/2025
183	D-WP(C)/46769/2025 WP(C)/ /	CHAMPESWAR BUDHIA MP	SONALI PRUSTY	20299/2025

184	D-WP(C)/46773/2025 WP(C)/ /	MISLINA PUROHIT MP	SUBHANKAR ROUT	20300/2025
185	D-WP(C)/46774/2025 WP(C)/ /	BHAGABAN SETHY MP	BHAGABAN BEHERA	20301/2025
186	D-WP(C)/46773/2025 WP(C)/ /	MISLINA PUROHIT MP	SUBHANKAR ROUT	20302/2025
187	D-WP(C)/46772/2025 WP(C)/ /	KUNA PANDA MP	SONALI PRUSTY	20303/2025
188	D-WP(C)/46775/2025 WP(C)/ /	GATIKRUSHNA SWAIN MP	ANURAG PATI	20304/2025
189	D-WP(C)/46772/2025 WP(C)/ /	KUNA PANDA MP	SONALI PRUSTY	20305/2025
190	D-WP(C)/46776/2025 WP(C)/ /	SANTANU BUDHIA MP	SONALI PRUSTY	20306/2025
191	D-WP(C)/46776/2025 WP(C)/ /	SANTANU BUDHIA MP	SONALI PRUSTY	20307/2025
192	D-WP(C)/46780/2025 WP(C)/ /	SUNAYANA PRADHAN MP	Kumarbar Nayak	20308/2025
193	D-WP(C)/43208/2025 WP(C)/ /	SANDHYARANI DASH @ MOHAPATRA MP	JEEVANJYOTI MOHANTY	20309/2025
194	D-WP(C)/46782/2025 WP(C)/32263/2025	LAXMI PARASETH MP	BIJAYA KUMAR PARIDA 2	20310/2025
195	D-WP(C)/46786/2025 WP(C)/ /	M/S L.N. ICE MILL MP	SUKANTA KUMAR DALAI	20311/2025
196	D-WP(C)/42119/2025 WP(C)/29983/2025	RATIKANTA BARIK MP		20312/2025
197	D-WP(C)/22384/2024 WP(C)/12586/2024	JAJATI TRIPATHY MP	PAMI RATH	20313/2025
198	D-WP(C)/46815/2025 WP(C)/ /	ANANDA BHARASAGAR MP	SRINIBASH SATAPATHY	20314/2025
199	D-WP(C)/46821/2025 WP(C)/ /	M/S SHARK MINES AND MINERALS PVT.LTD. MP	BIJAYA KUMAR SHARMA	20315/2025
200	D-WP(C)/12273/2013 WP(C)/12273/2013	RAJ KU.TRUST ESTATE MP	M/S.N.K.SAHU	20316/2025
201	D-WP(C)/12273/2013 WP(C)/12273/2013	RAJ KU.TRUST ESTATE MP	M/S.N.K.SAHU	20317/2025
202	D-WP(C)/12273/2013 WP(C)/12273/2013	RAJ KU.TRUST ESTATE MP	M/S.N.K.SAHU	20318/2025
203	D-WP(C)/46829/2025 WP(C)/ /	JASHOBANTA NARAYAN NANDA MP	BIPLABA P.B. BAHALI	20319/2025
204	D-WP(C)/3571/2025 WP(C)/3007/2025	BANAJYOSTNA PATTANAİK MP	PRONoy MOHANTY	20320/2025
205	D-WP(C)/3580/2025 WP(C)/4688/2025	PANKAJBASINI PANDA MP	PRONoy MOHANTY	20321/2025
206	D-WP(C)/9490/2025 WP(C)/7634/2025	SARAT CHANDRA ROUT MP	PRONoy MOHANTY	20322/2025
207	D-WP(C)/3669/2025 WP(C)/5047/2025	TARA PRASANNA SAHOO MP	PRONoy MOHANTY	20323/2025
208	D-WP(C)/3592/2025 WP(C)/3039/2025	RUPAK PANDA MP	PRONoy MOHANTY	20324/2025
209	D-WP(C)/3583/2025 WP(C)/2973/2025	ALOK PANDA MP	PRONoy MOHANTY	20325/2025
210	D-WP(C)/46836/2025 WP(C)/ /	SUKESHI NANDA MP	BIPLABA P.B. BAHALI	20326/2025
211	D-WP(C)/46830/2025 WP(C)/ /	SHEULI ROY MP	ABINASH SWAIN	20327/2025
212	D-WP(C)/46840/2025 WP(C)/ /	GOREKH CHANDRA NAIK MP	SAGARIKA SAHOO	20328/2025
213	D-WP(C)/46846/2025 WP(C)/ /	BANSHIDHAR PRADHAN MP	SIDHESWAR MALLIK	20329/2025
214	D-WP(C)/27777/2025 WP(C)/19593/2025	GUDVELA PANCHAYAT SAMITI, BOLANGIR MP		20330/2025
215	D-WP(C)/33012/2025	DINGARA MAJHI	SRINIVAS MOHANTY	

	WP(C)/23268/2025	MP		20331/2025
216	D-WP(C)/46859/2025 WP(C)/ /	BRANCH MANAGER, M/S.INDUSIND BAN MP	BRITAMACHANDRABRANOHI	20332/2025
217	D-WP(C)/46858/2025 WP(C)/ /	NIGHAT PARBEEN MP	PRATAP KUMAR BEHERA	20333/2025
218	D-WP(C)/40844/2025 WP(C)/29985/2025	M/S.PSR ELECON PVT.LTD.,BBSR MP	SAILESH DAS, SHYAM SUNDAR TRIPATHY	20334/2025
219	D-WP(C)/32799/2025 WP(C)/22947/2025	M/S. KALI LOGISTICS AND INFRATECH PVT MP	TANUJ DASHANNATHPUR	20335/2025
220	D-WP(C)/46861/2025 WP(C)/ /	MANISH KHEMMKA MP	ABHISEK AGARWAL	20336/2025
221	D-WP(C)/46860/2025 WP(C)/ /	BIJAY KUMAR DAS MP	TRILOCHAN PANIGRAHI	20337/2025
222	D-WP(C)/46862/2025 WP(C)/ /	PUNANAND SETHI MP	TAPAN KUMAR KAMILA	20338/2025
223	D-WP(C)/22259/2025 WP(C)/15755/2025	BASANTA KUMAR SAHOO MP	PRASANNA KUMAR DASH	20339/2025
224	D-WP(C)/46863/2025 WP(C)/ /	PRIYANKA PATI MP	BYOMOKESH SAHOO	20340/2025
225	D-WP(C)/46864/2025 WP(C)/ /	LAXMI PRIYA RAULA MP	SAILOSH NARAYAN BISWAL	20341/2025
226	D-WP(C)/46865/2025 WP(C)/ /	SABITREE ROUT RAY MP	BIVUDATTA CHALAN	20342/2025
227	D-WP(C)/46866/2025 WP(C)/ /	OCL IRON AND STEELS LTD., KOLKATA MP	ABHISEK AGARWAL	20343/2025
228	D-WP(C)/46872/2025 WP(C)/ /	RABI NARAYAN JAYSINGH MP	SUKANTA KUMAR NAYAK (2)	20344/2025
229	D-WP(C)/14211/2025 WP(C)/10640/2025	UNION OF INDIA MP	AMITAV DAS	20345/2025
230	D-WP(C)/46880/2025 WP(C)/ /	MOHAMMAD JAFAR MP	NIROD KUMAR SAHU	20346/2025
231	D-WP(C)/44990/2025 WP(C)/31199/2025	ASHOK KUMAR SAMANTARAY MP	JITENDRA KUMAR MISHRA (2)	20347/2025
232	D-WP(C)/46881/2025 WP(C)/ /	MITA NAYAK MP	RAKESH NAYAK	20348/2025
233	D-WP(C)/22449/2019 WP(C)/22449/2019	ANIMA JENA MP	M/S.BIBEKANANDA BAISAKH	20349/2025
234	D-WP(C)/46882/2025 WP(C)/ /	YAZDANI STEEL AND POWER LTD., BBSR MP	SOUMYA JYOTI BISWAL	20350/2025
235	D-WP(C)/28608/2025 WP(C)/20212/2025	LUIPA DEGREE COLLEGE, BALASORE MP		20351/2025
236	D-WP(C)/46885/2025 WP(C)/ /	BIMLA ENTERPRISES, KHURDA MP	SUSANTA KUMAR MISHRA	20352/2025
237	D-WP(C)/46892/2025 WP(C)/ /	M/S.GROUP NO.5 SECURITY SERVICE, BBSR MP	SUSANTA KUMAR MISHRA	20353/2025